

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 1459, 316, 317 & 1311 of 2019

IN
DFR No. 4978 of 2018

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Ampuls Solar Power Private Limited **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankur Sood
Ms. Romila Mandal

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER
IA No. 1459 2019
(For withdrawal of appeal)

The IA No. 1459 of 2019 is filed on behalf of the Appellant to withdraw the appeal. In terms of the Application, appeal being DFR No. 4978 of 2018 and IA Nos. 316, 317, 1459 and 1311 of 2019 is dismissed as withdrawn.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj